

leading to a more equitable distribution of water below outlet level and through the farmers' training programme, attempts are being made to ensure their participation and increase their involvement in efficient application of irrigation water, leading to increased utilisation of the irrigation potential.

(b) The total number of projects included under the Centrally sponsored CAD Programme is 102 and the total number of projects in Maharashtra, with the recent inclusion of 4 new projects and the deletion of three projects is now 16.

NBO's Recommendations Restricting Height of Buildings

3539. SHRI NAWAL KISHORE SHARMA :
SHRI HARISH KUMAR GANGWAR :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Delhi Development Authority had announced to construct housing complexes from 7 to 13 storeys high ;

(b) if so, the major factors on which such a decision is based ;

(c) whether his Ministry is setting up a task force on conservation of energy in housing and buildings on the recommendations of the National Buildings Organisation ;

(d) the salient features of the suggestions made by the NBO in respect of height of buildings ;

(e) whether his Ministry had approved the plan of DDA to construct housing complexes from 7 to 13 storeys high ; and

(f) if not, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) Yes. DDA had announced the allotment of houses in some multi-storeyed com-

plexes having 8 to 12 storeys.

(b) To provide more interesting and aesthetically satisfying environments within the integrated development and achieve permissible density, floor area ratio and proper utilisation of land, not otherwise possible due to physical features of the site.

(c) Yes.

(d) The important suggestion made by NBO in respect of heights of buildings are as under :

(i) A lower ceiling height of 2.74 metres on each floor. This is based on the comfort survey and investigations undertaken by NBO and Research Laboratories.

(ii) In case of walk up residential buildings (without lifts), maximum building height of 15 metres as per the National Building Code.

(iii) The height of multi-storeyed buildings is governed in each situation by the density and Floor Area Ratio prescribed by the local authorities.

(e) The multi-storeyed housing blocks (8 to 12 storeys) have been formulated/ designed keeping in view the Delhi Master Plan/Zoning regulations and the building bye-laws in regard to coverage, height/the Floor Area Ratio, etc. which have been framed under the Delhi Master Plan/Zoning Regulations approved by the Government. Adequate provision for water tanks, lifts generators, fire fighting arrangements has been made in the designs as per new regulations.

(f) Does not arise in view of reply to part (e) above.

मकानों के आबंटन के सम्बन्ध में डी०डी०ए० के पास जमा धनराशि पर ब्याज

3540. श्री राम बिलास पासवान : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले पांच वर्षों के दौरान दिल्ली

विकास प्राधिकरण के पास कितने व्यक्तियों ने विभिन्न श्रेणियों में मकानों के आवंटन के लिए अपने नाम पंजीकृत कराये हैं और पंजीकरण धनराशि के रूप में डी०डी०ए० के पास कुल कितनी धनराशि जमा हुई है ; और

(ख) क्या डी०डी०ए० एक निश्चित समय के आवंटन न होने पर इस जमा धनराशि पर ब्याज

का भुगतान करता है और यदि हां, तो उस पर दिए गए ब्याज की दर क्या है ?

खेल विभाग, निर्माण और आवास मंत्रालय में तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) (क) : मकानों के आवंटनार्थ दिल्ली विकास प्राधिकरण पंजीकृत श्रेणीवार व्यक्तियों की संख्या इस प्रकार है :—

	सामान्य योजना	नवीन पद्धति योजना	स्व-वित्त पोषित योजना
मध्यम आय वर्ग	1428	47507	46434
निम्न आय वर्ग	1744	67501	
जनता	268	56249	

गत पांच वर्षों के दौरान फ्लैटों के आवंटन के लिए दिल्ली विकास प्राधिकरण को प्राप्त पंजीकरण की कुल धनराशि 91.50 करोड़ रुपये है।

(ख) जी, हां। पंजीकृत व्यक्ति को फ्लैट आवंटित होने तक 7 प्रतिशत की दर पर ब्याज दिया जाता है। तत्पश्चात्, इसे बाद फ्लैट की लागत में समायोजित किया जाता है।

स्व-वित्त पोषित योजना के मामले में, यदि निर्माण में 2½ वर्ष से अधिक समय लगता है तो इस अवधि के पश्चात् जमा की गई समस्त पूंजी के लिए 7 प्रतिशत की दर पर ब्याज देय होता है।

Allotment of ISI Mark on the Quality of Product

3541. SHRI BALKRISHNA WASNIK :
SHRI GHUFRAN AZAM :
SHRI K. LAKKAPPA :
SHRI DHARAM DASS
SHASTRI :

Will the Minister of FOOD AND CIVIL

SUPPLIES be pleased to state :

(a) whether ISI mark is allotted on the quality of a product ;

(b) the names of the companies and their product to which Indian Standard Institution allotted the ISI mark during the last 3 years ;

(c) whether several companies after getting the ISI mark are producing inferior quality product ;

(d) if so, full details of such companies which came to the notice of Government during the last 3 years ; and

(e) action contemplated by Government against all such erring companies ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) Yes, Sir. The products carrying ISI Mark conform to the quality specified in the relevant Indian Standards.